Print

Defective Case Register from 2026-10-29 to 2026-10-29

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/33089/2026	BIDYALOK MOHAPATRA	2026-10-29	1. The words similar types of may be removed from Reference certificate. 2. P.O. of petitioner mentioned in Cause Title does not tally with that of Rejection order.
2	D-CONTC/50937/2026	ADV	2026-10-29	1.Opp.1 and 3 in Wp(C).not made contemnor . 2.Contemnor no.2 was not party in WP(C)
3	D-WP(C)/46247/2026	DURGESH NARAYAN RATH	2026-10-29	1. In Index at annexure-3 notification date wrongly furnished.
4	D-MATA/51121/2026	SAMBIT RATH	2026-10-29	not maintainable
5	D-WA/50894/2026	GYANA RANJAN MAHAPATRA	2026-10-29	Put up for SR after filing of cause title in wp (c).
6	D-WP(C)/50822/2026	GANESH PRASAD SAMAL	2026-10-29	Bar member welfare c. fee of Rs.50/- not paid.
7	D-WP(C)/50557/2026	SUBHAM AGRAWAL	2026-10-29	1. Annexure-1 and 2 not attested
8	D-ABLAPL/33081/2026	SOUMYA RANJAN DAS	2026-10-29	1. In the Index, F.I.R. copy not properly marked.
9	D-WP(C)/50851/2026	MAHENDRA KUMAR SAHOO	2026-10-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Annexure-3 not neat and legible.
10	D-WP(C)/51304/2026	MANORANJAN MISHRA	2026-10-29	i) Copy not served to CT and GSt.
11	D-CRLMP/32972/2026	SARADA DASH	2026-10-29	1. No. of F.I.R.under Annexure-1 does not ally with para-5 of the petition and name of the lower court and G.R.Case no.not mentioned in para-5 of the petition.
12	D-LAA/51002/2026	AJAY KUMAR ROY, SR.PANEL COUNSEL, GOVT. OF INDIA	2026-10-29	1.C.Fee Payable,Date of judgment in Being Aggrieved, in the I.A for Stay at Page-1 be corrected.2.Date of judgment and Case No furnished at Page-1 of the Memo of Appeal be corrected also.
13	D-WP(C)/50748/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Annexure-5 partially not legible.
14	D-ABLAPL/33247/2026	SURESH CHANDRA PRADHAN	2026-10-29	1. Reference certificate not properly furnished (Not mention about Honble Apex Court)
15	D-ABLAPL/32996/2026	ALOK KUMAR PANDA	2026-10-29	1. The name of the father of the petitioner is not correctly furnished in Affidavit. 2. No. of criminal antecedent is to be mentioned in the Reference certificate.
16	D-WP(C)/50883/2026	DEBIDUTTA MOHAPATRA	2026-10-29	1.Opp.4 not represented.

17	D-BLAPL/33073/2026	LAMBODOR ACHARI	2026-10-29	1. In Synopsis, the PR case No. and 2(a) CC no. have been wrongly mentioned. 2. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No.1 of 2024 of the Court
18	D-WP(C)/50760/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Annexure-5 not partially legible.
19	D-WP(C)/50731/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Details of notification regarding CMC notification on slum as mentioned in Index at Annexure-1 and page no 5 of the W.P Not filled. 2. Annexure-3 and 5 not legible. 3. .Receipt Showing Serv. copy To cg not Filed.
20	D-WP(C)/50246/2026	DWARIKA PRASAD MOHANTY	2026-10-29	1.Paragraphs not mentioned in declaration. 2.Annexure-8 not properly paginated. 3.Page No.9-10 not legible.
21	D-WP(C)/51156/2026	NIRANJAN LENKA	2026-10-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos.21 and 22 not neat and legible.
22	D-CRLMP/32933/2026	MOHAMMED RIAZ	2026-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent not mentioned in declaration.
23	D-BLAPL/32968/2026	NIRANJAN MAHARANA	2026-10-29	1. The word similar may be removed form Reference certificate. 2.C.T.case No. and Lower Court (part file C.T.(sessions)mentioned in the Cause Title does not tally with that of Rejection order.
24	D-WP(C)/50242/2026	PRABHAT KUMAR DAS	2026-10-29	1. Name of the village of the petitioner no.1 in cause tile not tally with Affidavit.
25	D-ABLAPL/33084/2026	SOUMYA RANJAN DAS	2026-10-29	1. Page no.12 partially not legible.
26	D-WP(C)/50831/2026	PRANAYA KISHORE HARICHANDAN	2026-10-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-WP(C)/50247/2026	NIRANJAN PANDA	2026-10-29	Annexure-5 mentioned in Index not filed.
28	D-ABLAPL/33051/2026	SIVA SANKAR CHAINI	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED earlier filed ABLAPL application not mentioned in the reference certificate. 2)mobile No. of the victim/informant be redacted from annx-1
29	D-ABLAPL/31156/2026	SAROJ RANJAN SUBUDHI	2026-10-29	1. Reference certificate is not correctly furnished. 2. Complete F.I.R.copy has not been furnished.
30	D-ABLAPL/33093/2026	RAJKISHORE SWAIN	2026-10-29	1. Whether 1st or 2nd.....A.bail application not mention. 2. Name of the Victim/Informant be redacted in F.I.R. Copy. 3. Unredacted copy be filed in seal cover.
31	D-WP(C)/51044/2026	JASHOBANTA DASH	2026-10-29	1 Synopsis and date chart in connection with Alphabetical paginated not mentioned in index

32	D-BLAPL/33005/2026	RAJIB RATH	2026-10-29	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Synopsis and Date Chart have not been shown in the Index. Further, Synopsis shall be marked as A and B. Similarly, Dates and Events shall be marked as C. 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title. 3. Date of FIR is wrongly mentioned in the Date Chart. 4. Paragraphs Sl.No. is not in order
33	D-WP(C)/50482/2026	SHASHI BHUSAN JENA	2026-10-29	Paragraphs not properly mentioned in petition as well as declaration.
34	D-BLAPL/33155/2026	TANMAYA KUMAR MOHANTY	2026-10-29	1. Affidavit is not stamped properly. 2. The name of the petitioner mentioned in the Cause Title and Rejection order does not tally with that of her signatire in V.nama. 3. Annxure 3 is not attested.
35	D-WP(C)/50270/2026	SUBHENDU KAR	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-ABLAPL/33137/2026	LINGARAJ SARANGI	2026-10-29	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
37	D-WP(C)/50240/2026	PRONOY MOHANTY	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Serial numbers not correctly furnished in Index.
38	D-BLAPL/33052/2026	AMITAV TRIPATHY	2026-10-29	i)Reference Certificate not properly furnished. ii)Name of Petitioner mentioned in annexure-2 does not tally with the petition.
39	D-WP(C)/50817/2026	PRANAYA KISHORE HARICHANDAN	2026-10-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WA/50935/2026	GYANA RANJAN MAHAPATRA	2026-10-29	Put up for SR after filing of cause title in wp (c).
41	D-WP(C)/51026/2026	KRUSHNA CHANDRA DASH	2026-10-29	6.V.Receipt Showing Serv.copy To cg not Filed.
42	D-WP(C)/50813/2026	RAMAKRISHNA BISOI	2026-10-29	1. A.G. copy not served.
43	D-MACA/49497/2026	PRASANTA KUMAR MAHALI	2026-10-29	1. Period of Delay 20 days
44	D-WP(C)/50220/2026	AMIT PRASAD BOSE	2026-10-29	i) Page no. 14 not legible.
45	D-ABLAPL/33148/2026	BYOMAKESH TRIPATHY	2026-10-29	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. In the Affidavit, Husband shall be replaced by Father

46	D-WP(C)/50169/2026	RAMESH CHANDRA PRADHAN	2026-10-29	Detailed address of Opp.Party not mentioned.
47	D-WP(C)/51435/2026	TUSAR KUMAR MISHRA	2026-10-29	Page nos.37 to39 and 42 not neat.
48	D-CRLA/32403/2026	SWARAJ PATEL	2026-10-29	1. Court Fee Rs 6/- not paid in C.T. 2. Vig copy not served 3. Occupation and paragraphs number not mentioned in affidavit
49	D-WP(C)/50869/2026	SUDHIR KUMAR MALLICK	2026-10-29	1. Copy of RSD order dated not correctly furnished in para no.4.
50	D-WP(C)/50811/2026	TUSAR KUMAR MISHRA	2026-10-29	1. Code no. not mention. 2. Annexure-3 not partially legible.
51	D-WP(C)/51433/2026	SAPAN KUMAR LENKA	2026-10-29	Annexure-3 4 5 mentioned in Index not properly furnished in averment.
52	D-WP(C)/50985/2026	DURGESH NARAYAN RATH	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Annexure-3 not legible.
53	D-WP(C)/49970/2026	BIJAYA KUMAR BEHERA 1	2026-10-29	i) Date mentioned in Index and Book mark not tally with annexure-2.ii) Date mentioned in 1st para of page 1 and 9 not tally with annexure-4.
54	D-WP(C)/51037/2026	KABIRAJ PRADHAN	2026-10-29	1. Annexure-1 2 and 3 not attested.
55	D-WP(C)/51338/2026	JITENDRA KUMAR MISHRA (2)	2026-10-29	1.Name of petitioner wrongly mentioned in both affidavits.
56	D-WP(C)/50260/2026	PRASANTA KUMAR PRADHAN	2026-10-29	i) Memo no. mentioned in Book mark not tally with annexure-8. ii) L.A.A.W.F. of Rs. 10/- not paid.
57	D-WP(C)/50721/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Details of notification regarding CMC notification on slum as mentioned in Index at Annexure-1 and page no 5 of the W.P Not filled. 2. Annexure-3 and 5 not legible. 3. .Receipt Showing Serv. copy To cg not Filed.
58	D-FAO/50404/2026	SUBRAT SATPATHY	2026-10-29	1. Period of Delay 4 days 2.deposit slip not filed
59	D-BLAPL/33017/2026	ARUN KUMAR DAS	2026-10-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
60	D-RSA/49292/2026	AMIT PRASAD BOSE	2026-10-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.10185/- Payable,Claiming for exemption being S.T.Caste Certificate Not Filed. 2.Appellants No-3 to 6 not yet substituted in the L.A.Court.
61	D-CONTC/50941/2026	ADV	2026-10-29	1.Opps.in WP(C).be made contemnor
62	D-BLAPL/32924/2026	MANAS KUMAR CHAND	2026-10-29	1. In Date Chart, the date of rejection order is wrong. 2. Another BLAPL No. 1732 of 2026 is found pending before the Honble Court. Accordingly, the Ref. Certificate is not matching with the FIR Details of the Office.

				3. Pages 9 10 and 11 are not legible. 4. All Ld. Advocates have not furnished their Mobile Nos.
63	D-CRLMC/33096/2026	PABITRA KUMAR DUTTA	2026-10-29	1. Age of the deponent in affidavit does not tally with cause title.
64	D-CMP/51449/2026	RANJAN KUMAR ROUT	2026-10-29	WP(C) mentioned instead of CMP in Affidavit
65	D-ABLAPL/33055/2026	SANJIB KUMAR BHANJADEO	2026-10-29	i)Reference Certificate not properly furnished.
66	D-WP(C)/51154/2026	NIRANJAN LENKA	2026-10-29	1. Page nos.12 and 13 not neat and legible.
67	D-CRLREV/32730/2026	SANJIB KUMAR BHANJADEO	2026-10-29	Detail address of op -2 not mentioned in C.T.
68	D-WP(C)/50165/2026	DILLIP KUMAR MOHAPATRA	2026-10-29	Address of Opp. Party No.3 not properly mentioned in C.title.
69	D-WP(C)/50255/2026	C.A.RAO	2026-10-29	14-NOT PROPERLY INDEXED.
70	D-WP(C)/50485/2026	SHASHI BHUSAN JENA	2026-10-29	Paragraphs not properly mentioned in petition as well as declaration.
71	D-MATA/51171/2026	RUCHI RAJGARHIA	2026-10-29	good ground not furnished
72	D-ABLAPL/32985/2026	ARIJEET MISHRA	2026-10-29	1. V.nama is not stamped properly
73	D-WP(C)/50876/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Page nos. 31 and 36 not legible. 6.V.Receipt Showing Serv.copy To cg not Filed.
74	D-WP(C)/50237/2026	PRABHAT KUMAR DAS	2026-10-29	1. Petitioner No.2 (Minor) has not been represented through Legal Guardian in cause title and v.nama. 2. Signature of the petitioner No.2 to be delated from V.nama. 25.III.mobile Phone Numbers Of All The Signing Advocates Not Indicated
75	D-BLAPL/33043/2026	LOKESH GOURAV MOHARANA	2026-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. No. of Paragraphs of the Bail Application has not been mentioned in the Affidavit - Declaration.
76	D-WP(C)/50909/2026	MANAS RANJAN PRADHAN	2026-10-29	14-NOT PROPERLY INDEXED.
77	D-WP(C)/51021/2026	KRUSHNA CHANDRA DASH	2026-10-29	1. Order dated not correctly furnished Sl. no.4 in Index and para no.4.
78	D-BLAPL/33036/2026	SOUMYA RANJAN DAS	2026-10-29	1. In Dates and Events, the date of Rejection Order has not been reflected.
79	D-BLAPL/33045/2026	AMITAV TRIPATHY	2026-10-29	i)Criminal antecedent of the Petitioner to be furnished. ii)Name of Petitioner no.3 mentioned in Anx-2 does not tally with the Petition.

80	D-CRLMP/30543/2026	DEEPALI MAHAPATRA	2026-10-29	1. Put up for further S.R.after filing a copy of Annexure-6.2.Name of the Informant/Victim to be redacted from Acknowledgement slip.
81	D-WP(C)/50746/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Details of notification regarding CMC notification on slum as mentioned in Index at Annexure-1 and page no 5 of the W.P Not filled. 2. Annexure-3 and 5 not legible 3. At page no 29, V.oter I.d card furnished not of the petitioner. 4.Receipt Showing Serv.copy To cg not Filed.
82	D-WP(C)/50725/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Details regarding CMC notification on slum as mentioned in Index at Annexure-1 and page no 5 of the W.P Not filled. 2. Annexure-3 and 5 not legible. 3. Receipt Showing Serv. copy To cg not Filed.
83	D-BLAPL/32788/2026	SATYA NARAYAN MISHRA 4	2026-10-29	1. Reference certificate is not correctly furnished
84	D-WP(C)/50486/2026	MANOJA KUMAR KHUNTIA	2026-10-29	1.Address of Opp.party No.3 not properly mentioned. 2.Annexure-5,6 mentioned in Index not furnished in averment.
85	D-BLAPL/33203/2026	SURYASNATA MOHAPATRA	2026-10-29	1. The Synopsis and Dates and Events shall be furnished in separate sheets marking as A and B respectively. 2. The Deponents Father Name or Husband Name is required to be mentioned in the Affidavit. 3. The Deponent is not authorised by the Petitioners to swear in the Affidavit. 4. Petition not correctly addressed to Honorable Court.
86	D-CONTC/50932/2026	ADV	2026-10-29	1.Opp.1 and 3 in WP(C) not made contemnor.2.Contemnor no.2 was not party in WP(C)
87	D-CRLMP/32913/2026	BIJAYA KUMAR ROUTRAY	2026-10-29	1. Name of the petitioner in cause title does not tally with Index,Synopsis and Date chart
88	D-BLAPL/33071/2026	RAKESH KUMAR DAS	2026-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. All Ld. Advocates have not furnished their Mobile Nos.
89	D-WP(C)/50234/2026	PRONOY MOHANTY	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Serial numbers not correctly furnished in Index.
90	D-ABLAPL/33130/2026	JUDHISTHIR SAHOO	2026-10-29	Name,address,mobile No. of the victim/informant be redacted from annx-1
91	D-CONTC/50945/2026	ADV	2026-10-29	1.All opps.in WP(C) be made contemnor
92	D-ABLAPL/33049/2026	MANORANJAN DAS	2026-10-29	I)GR case no.is kept blank in the Petition.
93	D-ABLAPL/33125/2026	DHANANJAYA MUND	2026-10-29	Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate

94	D-BLAPL/33129/2026	MANORANJAN MISHRA	2026-10-29	1. Reference certificate not properly furnished.
95	D-CONTC/50940/2026	ADV	2026-10-29	1.Opp.1 and 3 in Wp(C).not made contemnor .2.Contemnor no.2 was not party in WP(C).
96	D-ABLAPL/33069/2026	SANJIB KUMAR BHANJADEO	2026-10-29	i)Name,address and other details of the victim to be redacted.Thereafter put up for SR.
97	D-WP(C)/50166/2026	DILLIP KUMAR MOHAPATRA	2026-10-29	1.Address of Opp.Party No.3 not properly mentioned in C.title2.Page No.12 14 not legible.
98	D-WP(C)/51160/2026	SRIKANTA KUMAR NATH	2026-10-29	Page marking of petition and book marking in Anx-1 and 2 does not tally.
99	D-WP(C)/50815/2026	GIRIJA SANKAR MOHANTY	2026-10-29	1. Synopsis and date chart not alphabetically paginated. 2. Paragraph no. wrongly mentioned in the declaration of Affidavit in I.A
100	D-WP(C)/50483/2026	MANOJA KUMAR KHUNTIA	2026-10-29	Address of Opp.party No.3 not properly mentioned in C.title.
101	D-RVWPET/51146/2026	ADV.	2026-10-29	Page no. 17 not available.
102	D-CONTC/50914/2026	ADV	2026-10-29	1.Opp.1 and 3 in WP(C) not made contemnor.2.Contemnor no.2 was not party in WP(C).
103	D-CMAPL/47020/2026	ADV.	2026-10-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 17-REFERENCE CERTIFICATE NOT FURNISHED.
104	D-ABLAPL/32981/2026	ARIJEET MISHRA	2026-10-29	1. Page No.10 is not legible properly. 2. V.Nama is not stamped properly
105	D-WP(C)/49909/2026	PADMAJA PATTNAIK	2026-10-29	1.Synopsis and date chart not alphabetically paginated.2.In the address of opp.29 instead of mentioning Sl.no.26 to 28 it is mentioned as Sl.no.25 to 28
106	D-BLAPL/33015/2026	PRASANTA KUMAR JENA	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Details of the Informannt / Victim need to be redacted from all places of Annexure 1
107	D-WP(C)/50866/2026	SUDEEP KUMAR SARANGI	2026-10-29	10.I.Subject Code Not Furnished .
108	D-WA/50925/2026	SANJIB MOHANTY	2026-10-29	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Put up for SR after properly page marked as per Index. (page no. 45 to 102 not available)
109	D-BLAPL/33034/2026	USHARANI PATI	2026-10-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of

				2024 of the Court. 2.. The contents of the Letter under PR is not matching with the Rejection Order of the Lower Court. 3. In V.Nama, name and age of Petitioner No. 2 is wrong.
110	D-CMP/50136/2026	MAMATA MISHRA	2026-10-29	address of op-17 18 19 not furnished
111	D-WP(C)/50384/2026	SAROJA KANTA SAMAL	2026-10-29	1.date of letter under annx.7 appears wrong.
112	D-WP(C)/50874/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Page nos.31 and 36 not legible. 6.V.Receipt Showing Serv.copy To cg not Filed.
113	D-BLAPL/33040/2026	SOUMYA RANJAN DAS	2026-10-29	1. The P.S. Case No. as mentioned in the FIR, Cause Tiltle are not matching with the Rejection Order of the Lower Court
114	D-WP(C)/51277/2026	SWAPNIL ROY	2026-10-29	Put up SR after redacting the name of Informant/ Victim/relatives and their details to be redacted from Annexures.
115	D-CRLMC/33088/2026	DURGA PRASAD PATTANAIK	2026-10-29	1. As per Index,Annexure-2 not properly page marked on record.2. Date of order under Annexure-2 and 3 does not tally with Index and para-4 and 6 of the petition.3. Annexure-3 not marked on file.4. Mobile number of the Informant/Victim to be redacted from page no.12.Put up for further S.R.
116	D-WA/50906/2026	ANUP KUMAR MOHAPATRA	2026-10-29	i) Status of parties not furnished. ii) wp (c) no. and date of disposed not furnished in being aggrieved para
117	D-WP(C)/50244/2026	PRONOY MOHANTY	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-CRLA/32377/2026	DEBASNAN DAS	2026-10-29	1 Honorable C.J. not mentioned in petition. 2 Name of informant/victim/and detail to be redacted from Annex-1 and 2. 3.Period of Delay 123 days , Limitation petition not filed.
119	D-WP(C)/51080/2026	DILLIP KUMAR MOHAPATRA	2026-10-29	i) Date mentioned in last line of para 17 of the petition not tally with annexure-10.ii) D.C. fee of Rs. 2/- not paid.iii) Annexure marked in page nos.15 and 16 not tally with Index.
120	D-CONTC/50934/2026	ADV	2026-10-29	1.Opps.in WP(C).should be made contemnor. 2.Contemnor no.2 was not party in WP(C).
121	D-ABLAPL/33251/2026	ACHYUTANANDA PATTANAIK	2026-10-29	1. The occupation of the petitioner mismatch in the petition and affidavit. 2. The name of the Victim/Informant be redacted in F.I.R. copy. 3. Unredacted copy be filed in seal cover
122	D-WP(C)/51074/2026	DURGESH NARAYAN RATH	2026-10-29	1. Annexure-10 not legible 2. Page no 93,94 not filled in the W.P
123	D-WP(C)/50540/2026	BIKASH CHANDRA PARIJA	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Name of Representative of opp. nos. 6 AND 7 not mentioned in cause title.

124	D-WP(C)/50520/2026	MANOJA KUMAR KHUNTIA	2026-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-CONTC/51116/2026	ADV.	2026-10-29	1.Contemnor no.2 was not party in WP(C)
126	D-MACA/47655/2026	BISWAJIT MOHANTY	2026-10-29	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
127	D-WP(C)/51097/2026	PRAFULLA KUMAR MOHAPATRA	2026-10-29	Discrepancy of order date in book mark and index of Anx-2
128	D-WA/50897/2026	RAMAKRISHNA BISOI	2026-10-29	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Status of parties not furnished. ii) Undertaking for translated copy of odia not filed.
129	D-WP(C)/50841/2026	MAHENDRA KUMAR SAHOO	2026-10-29	Page nos.14 and 15 not legible.
130	D-CONTC/50955/2026	ADV.	2026-10-29	1.Paragraph in declaration left blank.
131	D-WP(C)/51072/2026	SAROJA KANTA SAMAL	2026-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
132	D-BLAPL/33153/2026	SATYA RANJAN MULIA	2026-10-29	1. Whether 1st or 2nd.....bail application not mention. 2. Name of the Victim/ Informant be redacted in F.I.R. copy. 3. Unredacted copy be filed in seal cover.
133	D-WP(C)/50674/2026	IN PERSON	2026-10-29	1. Synopsis and date chart wrongly paginated.2. Date chart not submitted in separate sheet. 3. Writ petition wrongly paginated. 4. Reference certificate not furnished. 5. Fathers name mismatch in cause title and affidavit. 6. In I.A., prayer is not supported by affidavit.
134	D-WP(C)/50209/2026	AMITABH MISHRA	2026-10-29	6.V.Receipt Showing Serv.copy To cg not Filed.
135	D-ABLAPL/33186/2026	RAJ KISHOR SWAIN	2026-10-29	1. Whether 1st or 2nd.....A.bail application not mention.
136	D-WA/50685/2026	SASWAT DAS,A.G.A	2026-10-29	i) Anx-5 marked repeat in book mark. ii) Page no. 35 and 82 not marked in under anx-6. ii) Undertaking for translated copy of odia not filed. iv) Rs-50/- of hologram not filed in A. memo. v) Day of delay left blank in prayer of I.A. no. 3275/2026.
137	D-WP(C)/50826/2026	GANESH PRASAD SAMAL	2026-10-29	Enrollment and mobile nos .of Mr. B. Lenka and D. J. Mishra, Ld. Adv. not furnished.
138	D-ABLAPL/32997/2026	ALOK KUMAR PANDA	2026-10-29	1. The No.of criminal antecedent may be furnished in the Reference certificate.
139	D-BLAPL/33031/2026	KABIRAJ PRADHAN	2026-10-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Affidavit, Husband

				shall be replaced by Father. 3.Reference Certificate Not Furnished.
140	D-WA/50913/2026	GYANA RANJAN MAHAPATRA	2026-10-29	Put up for SR after filing of cause title in wp (c).
141	D-CRLMC/33086/2026	SURENDRA KUMAR BISWAL	2026-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
142	D-CRLMP/33080/2026	DEBI PRASAD SAHU	2026-10-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date not mentioned in Annexure-2. 2.Page nos.8 to 14 23 and 24 not neat and legible.
143	D-BLAPL/33191/2026	BEDA PRAKASH PANDA	2026-10-29	i)Reference Certificate not properly furnished.
144	D-ABLAPL/33001/2026	BISWABHUSAN DAS	2026-10-29	1. The words similar types of may be struck off from Reference certificate. 2. The name and address of the victim and her relations name may be redacted from the petition copy and F.I.R. 3. The un-redacted F.I.R. copy may be kept in sealed cover. 4. Page No.9 is not legible properly.
145	D-BLAPL/33032/2026	SANTOSH KUMAR DASH	2026-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. Last Page of Annexure 3 is not paginated. 3.Pages 41 and 42 are not legible. 4. Alll Ld. Advocates have not furnished their Mobile Nos.
146	D-CONTC/51316/2026	ADV.	2026-10-29	Others wrongly mentioned in Index, synopsis, date chart.
147	D-WP(C)/50739/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Details of notification regarding CMC notification on slum as mentioned in Index at Annexure-1 and page no 5 of the W.P Not filled. 2. Annexure-3 and 5 not legible. 3. .Receipt Showing Serv.copy To cg not Filed.
148	D-WP(C)/50745/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Details of notification regarding CMC notification on slum as mentioned in Index at Annexure-1 and page no 5 of the W.P Not filled. 2. Annexure-3 and 5 not legible. 3. Receipt Showing Serv. copy To cg not Filed.
149	D-ABLAPL/32798/2026	JANMEJAYA KATIKIA	2026-10-29	i)Place of occurrence i.e.Jadamunda to be redacted.
150	D-WP(C)/50988/2026	AJAYA KUMAR MOHARANA	2026-10-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

151	D-CRLMC/33103/2026	JAYDEEP PAL	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of impugned order under Annexure-5 does not tally with Synopsis and petition.2.Signature of the Learned P.O.not found on the impugned order under Annexure-5.
152	D-CRLMP/33102/2026	PRATIK NAYAK	2026-10-29	1. Reference Certificate (CRLMP) not correctly furnished.
153	D-WA/50809/2026	KARUNAKAR RATH	2026-10-29	1. Op no. 4 in wp (c) not made party in appeal memo i) Sub para no wrongly mentioned in para no. 5. ii) Good ground certificate not furnished. iii) Page no. 21 not properly scan. iv) Anx-4 not mentioned in page no. 31. Put up for SR after removal of defects.
154	D-BLAPL/33062/2026	LAMBODAR ACHARI	2026-10-29	1. Provision of Law is not fully mentioned. 2. The word similar type of may be removed from Reference certificate. 3. Annexure 1 is not paginated correctly.
155	D-WP(C)/50236/2026	PRONOY MOHANTY	2026-10-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Serial numbers not correctly furnished in Index.
156	D-WP(C)/50245/2026	NIRANJAN PANDA	2026-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs not properly mentioned in petition as well as declaration. 2.Para-2 3 and 5 of Affidavit not properly mentioned.
157	D-WP(C)/50227/2026	DEEPTIRANJAN JENA	2026-10-29	Put up for SR after filing of Annex-1 and 2.
158	D-WA/51042/2026	SATYABRATA MOHANTY	2026-10-29	i) Status of parties not furnished. ii) Neat copy of page no. 27 to 35 are to be filed.
159	D-BLAPL/27048/2026	SUKANTA KUMAR NAYAK (2)	2026-10-29	1. Name of the Victim from Page 10 has not been redacted fully.
160	D-CONTC/50917/2026	ADV	2026-10-29	1.Opp.1 and 3 in WP(C) not made contemnor. 2.Contemnor no.2 was not made party in WP(C).
161	D-MACA/49752/2026	KSHIROD KUMAR PAHIL	2026-10-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
162	D-ABLAPL/33156/2026	SATYA RANJAN MULIA	2026-10-29	1. The sequence of present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. Details of the

				Informant/Victim need to be redacted from all places of Annexure 1
163	D-ABLAPL/33150/2026	DEEPAK KU SAHOO	2026-10-29	Page 9 and 10 are missing
164	D-ABLAPL/33021/2026	GAUTAM CHARAN ROUT	2026-10-29	i)GR case no. is Kept blank. ii)Reference Certificate not properly furnished.
165	D-WP(C)/51163/2026	SRIKANTA KUMAR NATH	2026-10-29	Page nos.19 and 20 not legible.
166	D-BLAPL/33202/2026	RAKESH KUMAR DAS	2026-10-29	1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 2. All Ld. Advocates have not mentioned name, Enrollment No. and Mobile No. in the V.nama
167	D-CRLMP/33097/2026	ALOK KUMAR MOHAPATRA	2026-10-29	1. Age of the petitioner not furnished in the cause title.
168	D-WP(C)/50732/2026	KSHIROD KUMAR ROUT	2026-10-29	1. Details of notification regarding CMC notification on slum as mentioned in Index at Annexure-1 and page no 5 of the W.P Not filled. 2. Annexure-3 and 5 not legible. 3.Receipt Showing Serv. copy To cg not Filed.
169	D-CONTC/50943/2026	ADV	2026-10-29	1.No.of days delay left blank in para 2 of I.A.
170	D-ABLAPL/33060/2026	SANJIB KUMAR BHANJADEO	2026-10-29	i)Name,village and other details of the victim/informant to be redacted properly and unredacted copies be kept in a sealed cover and tagged. Thereafter put up for SR.
171	D-BLAPL/32980/2026	SK. ZAFARULLA	2026-10-29	1. The words similar nature may be struck off from the Reference certificate.
172	D-BLAPL/33157/2026	SABYASACHI MISHRA	2026-10-29	1. In Affidavit the deponent father name wrongly mentioned as husband name. 2.The name of the Victim/Informant be redacted in F.I.R. copy. 3. Unredacted copy be filed in seal cover.
173	D-ABLAPL/33003/2026	DURGA PRASAD PATTANAIK	2026-10-29	1. The words similar types of may be struck off from Reference certificate.
174	D-CRLREV/32984/2026	SURYAKANTA DWIBEDI	2026-10-29	1 Arrested date not mentioned in I.A.s.
175	D-CRLMC/32188/2026	SUSANTA KUMAR BARAL	2026-10-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.2. Name of father of the deponent in affidavit (item No.2)does not tally with cause title.Put up for further S.R.